

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 262 OF 2025

IN THE MATTER OF:

Vijay Kumar

.....PETITIONER

VERSUS

Govt. of NCT of Delhi & Ors.

.....RESPONDENT

MEMO OF PARTIES (As Per ORDER DATED 30.05.2025)

Vijay Kumar

.....PETITIONER

VERSUS

- 1.** Government of NCT of Delhi
Through Principal Secretary,
Department of Environment and Forest
Government of National Capital Territory of Delhi
Jor Bagh Road, Lodi Colony, New Delhi, Delhi 110003
Email: ssenv@delhi.gov.in/ singh.anilkr@nic.in **RESPONDENT NO. 1**
- 2.** Principal Chief Conservator of Forest (HOFF)
Government of NCT of Delhi,
Environment Department 6th Level, C-Wing, IP Estate,
Delhi Secretariat, Delhi - 110002
Email: singh.anilkr@nic.in / senv@delhi.gov.in
pccf-gnctd@delhi.gov.in **RESPONDENT NO.2**
- 3.** District Magistrate (North West), Delhi
North West Delhi Office of District Magistrate
Kanjhawala, Delhi- 110081
E-mail: dcnw@nic.in **RESPONDENT NO.3**
- 4.** Deputy Conservator of Forest (North Division), Delhi
Mahatma Gandhi Institute for Combating Climate Change Alipur,
Bakhthawarpur Road, New Delhi-110036
Email: dcfnorth.gnctd@gov.in **RESPONDENT NO.4**
- 5.** Chief Engineer, Irrigation and Flood Control Department
Government of NCT of Delhi,
Bund Office Complex, L.M, Central, Shastri Nagar, Geeta Colony,
New Delhi, Delhi -110031
Email: ceifcd@gmail.com/ ifcd@nic.in **RESPONDENT NO. 5**
- 6.** Delhi Pollution Control Committee
Through its Member Secretary,
5th Floor, ISBT Building, Kashmere Gate, Delhi-110006
Email: ms.dpcc@nic.in **RESPONDENT NO. 6**